

| 1               | 2     |
|-----------------|-------|
| Nigeria         | 1528  |
| Oman            | 690   |
| Pakistan        | 8037  |
| Philippines     | 178   |
| Russia          | 343   |
| Rwanda          | 105   |
| Seychelles      | 330   |
| Singapore       | 230   |
| Spain           | 135   |
| Sri Lanka       | 1956  |
| Stateless-Tibet | 385   |
| Sudan           | 562   |
| Sweden          | 103   |
| Tanzania        | 1004  |
| Thailand        | 273   |
| U.S.A.          | 2168  |
| U.K.            | 1094  |
| Yemen           | 269   |
| Others          | 2398  |
| TOTAL :         | 71035 |

**Making Dhamra port on Odisha coast an immigration point**

2861. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a proposal of the State Government of Odisha is pending with the Union Government for declaring Dhamra Port on Odisha coast, as an immigration point for embarking of foreign ships;

(b) whether in the absence of above facility, the foreign ships cannot embark at the above point even for medical emergencies; and

(c) if so, what is the action plan of Government for extending help in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) There is no official proposal for declaring Dhamra Port as an Immigration Check Post (ICP).

(b) and (c) Dhamra Port is a privately managed seaport in Odisha. There are already several authorized Immigration Check Posts in the country for embarkation/disembarkation of passengers.

**Additional CPM forces to control naxal menace in Odisha**

2862. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether for effective control of naxal menace in Odisha, the State Government has asked for additional Central Para-military forces;

(b) whether the State Government has asked for the services of young serving officers of the rank of Assistant Commandant and Deputy Commandants of Central Armed Forces to bring about qualitative improvement in the anti-naxal operations;

(c) if so, the details thereof; and

(d) the details of the help that has since been provided to the State Government for effective control of this menace in this region in response to this request?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) Yes, Sir. The State Government of Odisha has requested for deployment of additional battalions of Central Armed Police Forces (CAPFs) in the State.

(b) and (c) The State Government of Odisha have been requesting from time to time for posting of Assistant Commandant/Deputy Commandant/Commandant level officers to train their personnel in anti-naxal operations as well as for posting in the LWE affected areas.

(d) The deployment of CAPFs in LWE affected states is a continuous process. Additional requirements projected by the State Governments are assessed on the basis of LWE situation and the availability of CAPFs. At present, 84 coys